

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 565 of 1997
(UNLISTED)

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

R. K. CHAKRABORTY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. B.Chatterjee, counsel

For the respondents : Mr. P.K.Arora, counsel

Heard on : 15.5.97

Order on : 15.5.97

O R D E R

Heard

This application is filed by 15 retired employees of Eastern Railway for fixation of their pay in terms of the judgment of the Hon'ble Supreme Court in Civil Appeals No. 11042 - 11044 of 1996 Annexure 'A' to the application. Hearing the counsel for both the parties and perusing the application along with all annexures, we dispose of the application with a direction upon the respondents to treat the application itself as a representation for the reliefs claimed and to pass a reasoned order within 4 months from the date of communication of the order. Copy of the application together with the annexures as well as the copy of the order passed today be served on the respondents by the petitioners.

J. N. Mitra
MEMBER (A)

A. K. Chatterjee
VICE-CHAIRMAN